No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During October-2022					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	284.65	24	1624.87	24	2137.38	9
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	210.14	5	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	387.79	22	575.50	16	-	-
9	Himachal Pradesh	-	-	-	-	-	-
10	Jammu & Kashmir UT	-	-	868.50	27	244.50	8
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	-	-	673.60	10	227.24	1
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	189.85	28	135.49	14
17	Meghalaya	68.62	19	135.58	16	11.87	6
18	Mizoram	-	-	13.32	2	-	-
19	Nagaland	-	-	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	21.08	2	-	-	-	-
22	Punjab	1221.82	19	-	-	-	-
23	Rajasthan	1544.18	18	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	694.99	31	1228.56	31	279.39	9
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	153.60	9	350.87	5	-	-
29	West Bengal	-	-	-	-	-	-

Note: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

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^{2.} WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

^{3.} OD is advanced to State Governments beyond their WMA limits.

^{4.} Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

^{5. - :} Nil.